Central Administrative Tribunal Principal Bench

CP No.481/2016 in OA No.216/2014

New Delhi, this the 23rd day of September, 2016

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. V.N. Gaur, Member (A)

Shri Tushar Ranjan Mohanty, Aged 58 years S/o Shri Rabi Narayan Mohanty SAG Officer of the Indian Statistical Service Deputy Director General Department of Empowerment of Persons with Disabilities Ministry of Social Justice and Empowerment 5th Floor, B-Wing, Paryavaran Bhavan CGO Complex, New Delhi-110003.

Now residing at G-31, HUDCO Place Extension New Delhi-110049

...Applicant

(By Applicant in person)

Versus

Prof. T.C.A. Anant, Chief Statistician of India and Secretary
Ministry of Statistics and Programme Implementation
Sardar Patel Bhawan, Sansad Marg
New Delhi-110001. ...Respondent

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

Since the order passed by this Tribunal in OA No.216/2014 is of 22.07.2016, the applicant should have waited for some time more. At this stage, we are not inclined to proceed in the matter.

2. In this view of the matter, this Contempt Petition is dismissed at this stage.

(VNGaur) Member(A) (Justice Permod Kohli) Chairman

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